

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

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**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 158,197,255,256&261/2018 in CP (IB) NO. 150/9/HDB/2017
NAME OF THE COMPANY	Ind-Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat Power (Madras) Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen Kumar Jain & Hitesh Kumar	Advocate	praveen.jain@legel.in	9951609064

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
YOGESH KUMAR JAGIA	Adv Ex.Mgmt		
D.V.A.S. Ravi Prasad D. Sravani	Advocate	9440220000	

1 Ind Bharath Energies (Maharashtra) Ltd  
2 Ind Bharath Gencom Limited  
G. Sai Prasen Advocate  
W. Murali Krishna  
Ind Bharath Power Infra Ltd

G. Sai Prasen  
Adv

**ORDER**

Learned counsel Mr.Praveen Jain and Mr.Hitesh Kumar present for Petitioner. Learned counsel Mr.Yogesh Kumar Jagia present for Ex.Mgmt. learned counsel Mr.D.V.A.S.Ravi Prasad and Ms.D.Sravani present for Ind Bharath Energies (Maharashtra) Ltd. and Ind Bharath Gencom Ltd. learned counsel Mr.G.Sai Prasen and Mr.W.Murali Krishna present for Ind Bharath Power Infra Ltd.

At request of both sides counsels, list the matter on 11.09.2018.

  
MEMBER JUDICIAL